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भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, New Delhi - 110 002

Press Release Dated 21.12.2020

Bar Council of India announces the date for All India Bar Exam-XVI in its General Council Meeting dated 21.12.2020

The Bar Council of India has decided to hold the next All India Bar Exam on 21st March, 2021. The All India Bar Exam-XV is to be held on the scheduled date i.e. 24th January, 2021 and there will be no change of date of All India Bar Exam-XV any more.

The Council has resolved that for All India Bar Exam-XVI, the online registration will start from 26th December, 2020 and the last date for registration will be 21st February, 2021. The last date for payment of exam fee would be 23rd February, 2021 and 26th February, 2021 will be the final date for completion of online forms. The Admit Cards shall be released online on 6th March, 2021 and the Exam will be held on 21st March, 2021.

In this way, the Bar Council of India is going to hold two All India Bar Exams within a period of two months (i.e. All India Bar Exam-XV on 24th January, 2021 and All India Bar Exam-XVI on 21st March, 2021).

It is to be noted that the last date for online registration for All India Bar Exam-XV was 19th December, 2020 for which the examination is to be held on 24th January, 2021. More than one lakh Advocates have registered for this All India Bar Exam-XV. The examination is to be held on about 140 centers in 50 cities of the country.

(Ashok K. Pandey)
Joint Secretary
Bar Council of India